

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2283

ANSWERED ON:03.08.2015

ESI Hospitals

Patil Shri Kapil Moreshwar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the treatment and diagnostics facilities available in Employee State Insurance Hospitals/Dispensaries in the country at present;
- (b) whether the facilities are adequate and satisfactory;
- (c) if not, the reasons therefor and the remedial steps taken by the Government in this regard;
- (d) whether the Government has received complaints regarding life saving drugs, poor maintenance of hospitals/ dispensaries and lack of proper medical treatment to beneficiaries etc. during each of the last three years and current year; and
- (e) the State-wise details thereof and the action taken by the Government thereon?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)

(a): The Employees' State Insurance (ESI) Scheme provides comprehensive medical care in the form of medical attendance, treatment, drugs and injections, specialist consultation and hospitalization. Insured Persons and their families are being provided medical care which includes outpatient care/inpatient care, specialized medical care and super specialty medical care in most of the specialities including facilities under AYUSH.

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The range of medical services provided covers preventive, promotive, curative and rehabilitative services.

(b) & (c): The facilities provided to the ESI beneficiaries are generally adequate and satisfactory. The facilities which are not available in ESI Hospitals are provided through tie-up arrangements.

(d) & (e): Whenever the complaints about lack of life saving drugs, poor maintenance of hospitals/dispensaries etc. are received the remedial action is taken expeditiously on such complaints. Record of such complaints is not maintained centrally.
